



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

As directed, following posting / transfer in Ministerial Cadre of Delhi District Court Establishment Service are hereby made with immediate effect:

Sl. No.	Name & EC	From	To
1.	Sandip Kumar, JA (EC: 65731443)	Office Pool, Admn. Branch-II (Central), Tis Hazari Courts (Temp. attached with Mediation Centre, Central, THC)	Reader in the court of Sh. Pranjal Gangwar, JMFC (NI Act)- 03 (Central), Tis Hazari Courts

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

(ii) The official transferred as above is hereby ordered to be '*Stand Relieved*' from his present place of posting with further directions to join his duties immediately at his respective transferee place of posting.

Bhander

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

16 MAY 2026

No.F.97(30-I)/P&T/Admn.II(HQs)/2026/ 28415-425

Dated, Delhi the _____

Copy forwarded for information and necessary action to:

1. The Officer/Officer-in-Charge concerned, Central, THC
2. PS to the undersigned.
3. The DDO/Sr. Accounts Officer / Accounts Officer, Central, THC
4. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
5. The Dealing Assistant (Leave Seat), Central, THC
6. The Dealing Assistants, ACR Cell (HQs), THC, Delhi.
7. The Dealing Asst., Website Committee, THC, Delhi with the directions to upload the order on the 'Employees Corner' (on Website).
8. For uploading on LAYERS.
9. The officials concerned for immediate compliance.

Bhander

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi